

INCOME TAX APPELLATE TRIBUNAL, JABALPUR BENCH, JABALPUR

Before:- Shri Anadee Nath Misshra, (AM), (Author)

Orders ready for pronouncement in the open court on **12.02.2026**

S.No	I.T.A. No.	Name of the Assessee	Bench	Date of Hearing	Author	Result
1	4/JAB/2025	PISM Logistics Pvt Ltd	SMC	09.02.2026	Hon. AM	Partly Allowed for statistical purposes
2 - 3	118 & 119/JAB/2023	COD Employees Cooperative Society	SMC	09.02.2026	Hon. AM	Dismissed as withdrawn



[VIJAY PAL SINGH]

Sr. Private Secretary  
ITAT, Lucknow Zone, Lucknow

Dated: 12.02.2026

**INCOME TAX APPELLATE TRIBUNAL, JABALPUR BENCH, JABALPUR**

**Before:-Shri Kul Bharat, Hon. VP & Shri Anadee Nath Misshra, (Hon. AM) (Author)**

**Orders ready for Pronouncement in the open court on 12.02.2026.**

S.No	I.T.A. No.	Name of the Assessee	Bench	Date of Hearing	Author	Result
1	87/JAB/2024	Geomin Industries Pvt Ltd	DB	10.02.2026	Hon. AM	Dismissed as withdrawn
2	44/JAB/2024	Mother Teresa Seva Samittee	DB	09.02.2026	Hon. AM	Dismissed as withdrawn



[VIJAY PAL SINGH]

Sr. Private Secretary

ITAT, Lucknow Zone, Lucknow

**Dated: 12.02.2026**